COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016
&
APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016

Dated :26th July, 2016

In the matter of:

Punjab State Power Corporation Ltd. …Appellant(s)

Versus

M/s. Gill Acqua Hydro Power Generation Co. Pvt. Ltd. & Ors. ....Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties, list these matters on **14.09.2016.**

COURT MASTER